

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
IA No. 604/JPR/2022  
CP No. (IB)- 79/9/JPR/2021  
Under Section 9 of IBC, 2016

**In the matter of:**

M/s Sturdy Industries Ltd. ... Operational Creditor/Applicant

Versus

Surya Irrigation Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Applicant : Mast Ram Chechi, PCS

For the Respondent : Sanyam Jain, Adv.

**ORDER**

Heard Mr. Mast Ram Chechi, PCS appearing on behalf of the Petitioner/Operational Creditor and Mr. Sanyam Jain, Adv. appearing for the Respondent/Corporate Debtor. The Corporate Debtor is already undergoing CIRP in another matter (*M/s Adhunik Niryat Ispat Limited (P) Ltd. Vs. M/s Surya Irrigation Pvt. Ltd. CP No. (IB)- 31619/JPR/2019*) vide order dated 05.12.2022 passed by this Adjudicating Authority. It is stated that an appeal is pending before Hon'ble NCLAT and next date of hearing is 30.05.2023. List the matter on 14.07.2023.

Sd-  
(Manoj Kumar Dubey)  
Technical Member

Sd-  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023

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